## GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY LOK SABHA UNSTARRED QUESTION NO:- 2582 ANSWERED ON-17/03/2025

#### **NISHTHA Scheme**

### 2582. SHRI KESINENI SIVANATH: SHRI DAGGUMALLA PRASADA RAO:

Will the Minister of **EDUCATION** be pleased to state:

(a) the total number of elementary and secondary schools are working under National Initiative for School Heads and Teachers Holistic Advancement (NISHTHA) scheme in the country during the last five years, State-wise;

(b) the details regarding the funds sanctioned and released under the scheme, State and district-wise for the State of Andhra Pradesh;

(c) whether the Government has any details regarding the total number of teachers trained under the scheme; and

(d) if so, the details thereof till date, State-wise?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDARY)

(a) to (d): The Department of School Education and Literacy has launched an integrated Teacher Training Programme called NISHTHA – National Initiative for School Heads' and Teachers' Holistic Advancement, on the DIKSHA platform, with the aim to build competencies among all teachers and school principals so as to improve learning outcomes and foster critical thinking in students.

The NISHTHA training programme consists of the following:-

- □ NISHTHA 1.0 for Elementary level (Classes I-VIII)
- □ NISHTHA 2.0 for Secondary level (Classes IX-XII)
- □ NISHTHA 3.0 for NIPUN BHARAT (FLN)
- □ NISHTHA 4.0 (ECCE)

The details regarding the total number of teachers trained under NISHTHA, State/UT-wise are given in ANNEXURE-I at <u>https://www.education.gov.in/parl\_ques.</u>

Based on the proposals received from States/UTs, the details of funds allocated for teacher training under Samagra Shiksha scheme for the Financial Year 2024-25 are given in ANNEXURE-II at <u>https://www.education.gov.in/parl\_ques.</u> As per the framework of implementation of the Samagra Shiksha scheme, funds are released to the respective State Government/Union Territory administration on a lump-sum basis and not to individual districts.